

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.09.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4472 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sunil Kumar Vs. Mohit Goyal & Ors.	Sanjeev Panda
<b>2.</b>	I.A. No. 4474 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Elomatic- Pharmalab Consulting and Engineering Pvt. Ltd. Vs. V-Ensure Pharma Technologies Pvt. Ltd.	Shreeyash U. Lalit
<b>3.</b>	I.A. No. 4475 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Hardik Vs. Ramdeo R. Agarwal & Anr.	Amit R Agarwal
<b>4.</b>	I.A. No. 4446 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Uttam Singh & Ors. Vs. Anushree Home Developers Pvt. Ltd. & Anr.	Shubhi Sharma
<b>5.</b>	I.A. No. 4449 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Akzo Nobel India Ltd. Vs. Stan Cars Pvt Ltd.	Pulkit Agarwal

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**Assistant Registrar**